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ITEM NO.63

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3814/2014

(Arising out of impugned final judgment and order dated 23/07/2013
in FA No. 861/1993 passed by the High Court Of Judicature At
Allahabad)

BALRAM

Petitioner(s)

VERSUS

STATE OF U.P
[with office report)

Respondent(s)

Date : 01/08/2014 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s)

Mr. Rajeev Kr. Singh ,Adv.
Mr. Yogesh Kumar Sharma, Adv

For Respondent(s)

Mr. Rakesh Uttamchandra Upadhyay,Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter for final disposal on a
non-miscellaneous day within four months from
today.

(PARDEEP KUMAR)
AR-cum-PS

(RENU DIWAN)
COURT MASTER

Signature Not Verified

Digitally signed by
Pardeep Kumar
Date: 2014.08.02
02:50:08 IST
Reason: